

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

CP No.167/Chd/Hry/2017


In the matter of:

A2Z Infra Engineering Ltd.

Petitioner

Present: None.

In the interest of justice, adjourn the matter to 03.07.2017 for hearing.



(Justice R.P. Nagrath)
Member(Judicial)

June 29, 2017
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